

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal

11.11.94

Mr. V.S. Gaur - Counsel for the
applicant (401205)

Hand Copy

Behar

15/11/94

Heard the learned counsel
for the applicant. The applicant
has filed an SLP before the
Hon'ble Supreme Court and the
same has been rejected by No. 3.18
the Hon'ble Supreme Court. No

Case of review is made out and
the review petition is dismissed.
The M.A. No. 627/93 is also dismissed.

(O.P. Sharma)
MCA

(D.K. Mehta)
V.C.

by sent to
the - d up in
is 6940
2 17/11/94